

26

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	Abeezar Faizullahkay Zal Andhymjina Shaher Pradhan AASHDIN CHIVALWALA i/b HSA Advocates for Respondents Nos. 8 to 10.	Advocates	A
--	--	-----------	---

	Pankaj Savant i/b Deshwar Gooptu for Respondent No. 3.	Senior Advocate Advocate	
--	--	-----------------------------	--

	Rafique Dada a/w Enach Kotwal, Gurmeet Mallick and Walter Lewis i/b Mulla & Mulla for Respondent No. 2	Senior Advocate Advocate Advocates Advocate	H
--	---	--	---

MR. Joseph Kodanthara - Sr Advocate

MR. Eric Correia - counsel

MR. Akash Rebello - Advocate

MR. Anand Desai - Advocate & Solicitor

MR. Deepthi Wapal also known as Shah i/b Kanga

MS. Kunjita Shah i/b Kanga & Company for Petitioners

: 2 :

ORDER

TCP No. 87/397-398/NCLT/MB/MAH/2016

Petitioner's side part heard.

List this matter as fixed earlier i.e. on 10.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)